

AM

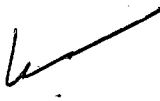
OA 403/91

30.1.92

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. A.B. Gorthi, Adm. Member.

Learned counsel for the respondents
appears. Counter may be filed within 4 weeks.
Rejoinder within 2 weeks thereafter. List for
admission/hearing on 20.4.92.


A.M.


V.G.


②
No. CH - Jilcoe
302 A
2/15/92

20.4.92 - No sitting held on 19.5.92

19.5.92. Hon'ble Mr. Justice U.C. Srivastava - V.C.
Hon'ble Mr. K. Obayya - A.M.

Learned counsel for the applicant
states that this application be dismissed,
as not pressed. The application is dismissed
as it is not pressed.

(DPS)


A.M.


V.C.

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